

Annexure 1															
Name of the Corporate debtor: M/s. Sarda Agro Oils Ltd ; Date of commencement of liquidation: 09.01.2023 and appointment or amended on 23.01.2023 (Order made available on 25.01.2023); List of stakeholders as on :08.04.2023															
List of Secured financial creditors															
S No	Name of Creditors	Identification No	Details of claims received		Details of claim admitted						Amount of claim rejected	Amount of claim under verification	Remarks if any		
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by security interest	Where security interest relinquished ? (Yes/No)	Details of Security Interest	% share in total amount of claims admitted					
1	Bank of Baroda	1	09.02.2023	2,06,21,35,784	2,06,21,35,784	Form D	Details given below	Yes	Details given below	60.89					
2	Indian Bank	2	23.02.2023	1,20,91,59,917	1,20,91,16,434	Form D	Details given below	Yes	Details given below	35.70	-		43,483	-	
	Sub Total			3,27,12,95,701	3,27,12,52,218			0		96.59	-	-	43,483	-	

Bank of Baroda: Primary Security: 1) First Pari-passu charge on the company's entire current assets of the company, both present & future, **Collateral Securities in the name of Corporate Debtor:** 1)Sy.no.656, Part, Shamshabad village & Mandal, Shamshabad Mandal, Ranga Reddy Dist. 2)Sy.no.287/3,4,5,7 & 10, 287/3, 5 & 7, 287/11, 287/4, 287/7 * 284/6, Tammavaram (V), Suryaraopeta, Kakinada (M), EG Dist. **Collateral Securities in the name of Promoters/Guarantors: 1)** S.No.657, admeasuring Ac 1.00 guntas situated at Shamshabad Village & Mandal, Ranga Reddy District. 2) Sy.no.532/AA, 532/E, Nandigram (V), Kothur (M), Mahaboobnagar Dist. 3) Plot no.11 & 12, H.No. 1-5-22/2 (oldd 3-22/2A & 3-22/2, Sy.no.95/5, New Maruthi Nagar Area, Kothapet, Uppal Mandal, GHMC, Hyderabad. 4) Sy.no.308 & 308/5, Tammavaram, Surarao Peta G.P, Kakinada (M), EG (Dist), AP. 5) Sy.no.176, 177, Adj Gemini Oils Ltd,, Near Shivalayam, Thammavaram, Suryarao Peta Panchayat, Kakinada (M), EG Dist. 6) Flat no. A-203, 2nd Floor, Block A, Surabhi Sharda, Ahuja Estate, H.no. 4-1-1969/7 & 4-1-1970, Abids Road, Tilak Road, Hyderabad. 7) Sy.no. 655 part & 656 part, Shamshabad Village, Ranga Reddy Dist.

Indian Bank: Properites in the name of Company: 1) All part and parcel of Land in Survey No.656 (Part) admeasuring Ac 1.05 Gts situated at shamshabad Village, Gramapanchayat, Shamshabad Mandal, Border of satamrai Village, RR Dist. 2) 1. Deed No.880/2003:- All that piece and parcel of vacant site to an extent of Ac 0-21 Cts as per enjoyment bearing in Sy.no.287/11 at Thammavaram Village, Surarao Pet Grampanchayat, Kakinada with the preview of Samlkot Sub-Registry. 2. Deed No.879/2003:- All that Piece and parcel of vacant site to an extent of Ac 0-11 Cts as per enjoyment bearing in S.No.287/3,5,&7 at Thammavaram Village, Suryarao Pet Grampanchayat, Kakinada with the preview of Samlkot Sub-Registry. 3. Deed No. 1017/2003:- A) All that piece and parcel vacant site to an extent of Ac 0-10 Cts as per enjoyment bearing in S.No.287/4 at Thammavaram Village, Suryarao Pet Grampanchayat, Kakinada with the preview of Samlkot Sub-Registry. B) All that piece and parcel vacant site to an extent of Ac 0-16 Cts as per enjoyment bearing in S.No.284/7 at Thammavaram Village, Suryarao Pet Grampanchayat, Kakinada with the preview of Samlkot Sub-Registry. C) All that piece and parcel vacant site to an extent of Ac 0-28 Cts as per enjoyment bearing in S.No.287/4 at Thammavaram Village, Suryarao Pet Grampanchayat, Kakinada with the preview of Samlkot Sub-Registry. D) All that piece and parcel vacant site to an extent of Ac 0-16 Cts as per enjoyment bearing in S.No.284/6 at Thammavaram Village, Suryarao Pet Grampanchayat, Kakinada with the preview of Samlkot Sub-Registry. 4. Deed No.878/2003:- All that piece and parcel vacant site to an extent of Ac 0-98 Cts as per enjoyment bearing in S.No.287/3,4,5,7 & 10 at Thammavaram Village, Suryarao Pet Grampanchayat, Kakinada with the preview of Samlkot Sub-Registry. 3) All part and parcel of Land admeasuring Ac 1.00 Gts in Sy.no. 655 part situated at shamshabad Village, Gramapanchayat, Shamshabad Mandal, Border of satamrai Village, RR Dist. **Properites in the name of Guarantors :** 4) Open Land Survey No.657 admeasuring Ac 0-20.35 Gts situated at Shamshabad Village, Gramapanchayat, Shamshabad Mandal, Border of Satamrai Village, R R Dist. 5) All part and parcel of Land admeasuring Ac 2.33 Gts in Sy.no. 532E situated at Nandigam Village and Gramapanchayat, Kothur Mandal, Mahaboobnagar Dist TS. 6) All part and parcel of Land admeasuring Ac 2.34 Gts in Sy.no. 532AA situated at Nandigam Village and Gramapanchayat, Kothur Mandal, Mahaboobnagar Dist. TS. 7) All that Premises bearing Municipal No.1-5-21 (New), 1-3-22/2 (Old No.22/1/A and 3-22/2) in plot no 11 & 12 in Sy.no.95/5 admeasuring 740 sq Yds situated at Kothapet Village, Uppal Mandal, RR Dist comprising Open land shed. 8) Land admeasuring Ac, 0-65 Cents in Sy.no.308/5 situated at thammavaram Village, Suryarao pet panchayat, Kakinada Mandal, East Godavari dist. 9) All that Land admeasuring Ac 0-63 Cents in Sy.no.308 (Sy no. 308/3-0.17 Cents and Sy No.308/4-0.46 Cents) situated at Thammavaram Village, Suryarao Pet Grampanchayat, Kakinada Mandal, East Godavari District and Registration Sub-Registrar office at Samalkota -District East Godavari in the state of Andhra Pradesh. 10) Land admeasuring Ac 0-44 Cents in Sy.no.176 situated at Thammavaram Village, Suryarao Pet Grampanchayat, Kakinada Mandal, East Godavari District and Registration Sub-Registrar office at Samalkota -District East Godavari in the state of Andhra Pradesh. 11) All that Land admeasuring Ac 0-58 Cents in Sy.no.176 & 177 situated at Thammavaram Village, Suryarao Pet Grampanchayat, Kakinada Mandal, East Godavari District and Registration Sub-Registrar office at Samalkota -District East Godavari in the state of Andhra Pradesh. 12) Office premises Nos.205,206,207 and 208 on the second floor of multistoried building model house admeasuring 1964.28 sq sqs along with undivided share of land admeasuring 75.18 sq yds out of 3,170 sq yds in premises bearing Municipal No.6-3-456/A/5 to 8 in Sy.no. 148 situated at Punjagutta, Hyderabad. 13) Open Land in Sy .no. 656 (Part) admeasuring Ac 1-00 Gts situated at Shamshabad Village, Grampanchayat, Shamshabad Mandal, Border of Satamraj Village, RR Dist. 14) Agricultural Land in Survey No.655 (Part) admeasuring Ac 0.30 Gts situated at Shamshabad village, Grampanchayat, Shamshabad Mandal, Border of Satamraj village, RR Dist, Agricultural Land in Survey No.655 (Part) admeasuring Ac 0.10 Gts situated at Shamshabad village, Grampanchayat, Shamshabad Mandal, Border of Satamraj village, RR Dist. **Properites in the name of Guarantors already Sold:** 15) Bearing aptment No.A-203 in 2nd floor of Block A in Surabhi Sharda Admeasuring 1730 sft, Ahuja estate bearing premises no.4-1-969/7 and 4-1-970, Abids, Hyderabad. 16) Bearing Municipal No.8-3-684/3/13, Admeasuring 338 sq yds on plot no.13, in Survey no.320 & 129/68 paiki Banjara Hills Shikper village. Road No.12, Hyderabad.